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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Mr. Raghav Goyal and
Ms. Anjali Agrawal,
Advocates (through VC)

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: None

CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)

ORDER
14.07.2023

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The opportunity of defendants no 1 to 92 to file written statement(s) already stands closed.

The defendants no 93 to 105 were served via email(s) on 20.03.2023, as per service-affidavit vide diary no. 512469/23.

The defendants no 106 to 117 were also served via email(s) on 10.03.2023, as per service-affidavit vide diary no. 453901/23.

The defendants no 93 to 117 have not filed any written statement(s) till date, whereby their opportunity in that regard stands closed.

The defendants no 118 to 139 were also served via email(s) on 23.06.2023, as per service-affidavit vide diary no. 1096141/23. These defendants may now file their written statement(s) in due course, whereafter their replication(s) be



filed.

List the matter for completion of pleadings on
10.10.2023.

I.A.No. 10898/21 (under Order XXXIX Rule 1 & 2 CPC)

The opportunity of defendants no 1 to 117 to file their
reply(s) stands closed.

The defendants no 118 to 139 may however file their
reply(s) in due course, whereafter their rejoinder(s) be filed.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

JULY 14, 2023/PU

Click here to check corrigendum, if any